

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 282 OF 2016

AND

APPEAL NO. 314 OF 2016 & IA NO. 649 OF 2016

Dated: 11th January, 2019

In the matters of:

APPEAL NO. 282 OF 2016

M/s. Lord Chloro Alkali Ltd.

.... Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Ors.

.... Respondent(s)

APPEAL NO. 314 OF 2016 & IA NO. 649 OF 2016

Rajasthan Steel Chambers

.... Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Ors.

.... Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **04.02.2019**

(Court Master/PS)

Pr/kt